

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
RAJYA SABHA
UNSTARRED QUESTION NO. 2623

ANSWERED ON TUESDAY, AUGUST 11, 2026/ 20 SHRAVANA, 1948 (SAKA)
STATUS OF VARIOUS SCHEMES UNDER THE MINISTRY

2623 SHRI SUJEET KUMAR:
DR. MEDHA VISHRAM KULKARNI:

Will the Minister of FINANCE be pleased to state:

- (a) the State-wise and gender-wise progress achieved under the Pradhan Mantri Jan Dhan Yojana (PMJDY) and Jan Suraksha Schemes, including the cumulative number of beneficiaries as of June 2026;
- (b) the total credit disbursed under the Pradhan Mantri MUDRA Yojana (PMMY), including the category-wise distribution among SC, ST, OBC and women entrepreneurs;
- (c) the measures taken to ensure the quality and sustainability of MUDRA lending, including the trend in non-performing assets (NPAs); and
- (d) the progress made under the Tarun Plus category, including the number and value of loans sanctioned and its contribution towards supporting growth-oriented micro enterprises?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

- (a) Details of State-wise and gender-wise progress achieved under Pradhan Mantri Jan Dhan Yojana (PMJDY) and the Jan Suraksha Schemes is at Annexure I-A and Annexure I-B respectively.
- (b) Under the Pradhan Mantri Mudra Yojana (PMMY), 59.14 crore loans amounting to ₹40.76 lakh crore have been disbursed across the country since inception of the Scheme, as on 26.06.2026. Category-wise distribution of credit disbursed among SC, ST, OBC and women entrepreneurs is at Annexure-II.
- (c) To ensure the quality and sustainability of MUDRA lending, various measures have been undertaken, which inter alia, include:
 - (i) Judicious borrower assessment through Bank laid down guidelines;
 - (ii) Compliance of KYC guidelines;
 - (iii) Coverage of collateral-free loans under various credit guarantee schemes;
 - (iv) Enhanced monitoring of borrower accounts;
 - (v) Regular field visits to borrower's unit;
 - (vi) Improving digital loan processing;
 - (vii) Providing hand holding support to borrowers; and
 - (viii) Financial Literacy programmes on repayment discipline and business management to the borrowers.Non-performing Assets (NPAs) trend in MUDRA loan is at Annexure-III.
- (d) Tarun Plus category loans were introduced in October, 2024 for borrowers who had previously availed loans under the 'Tarun' category and had successfully repaid such loans, thereby facilitating further expansion of their enterprises. As on 26.06.2026, 1.54 lakh loans amounting to ₹22,913 crore have been sanctioned under the Tarun Plus category.

Annexure referred in part (a) of Rajya Sabha Unstarred Question No 2623 answered on 11.08.2026 on “Status of various schemes under the Ministry”

Annexure I-A

Status of Schemes Under the Ministry (Jun 2026)											
SN	State / UT	PMJJBY cumulative enrolments					PMSBY cumulative enrolments				
		Male	Female	Transgender	Others (converged schemes)*	Total	Male	Female	Transgender	Others (converged schemes)	Total
1	Andaman and Nicobar Islands	56,425	44,133	253	10	1,00,821	1,00,493	79,261	260	15,281	1,95,295
2	Andhra Pradesh	68,82,574	82,78,917	12,341	1,95,22,570	3,46,96,402	1,52,46,923	1,68,05,611	27,263	2,60,00,684	5,80,80,481
3	Arunachal Pradesh	1,36,621	1,43,681	494	13,805	2,94,601	2,61,016	2,60,465	515	1,265	5,23,261
4	Assam	23,27,910	37,92,026	5,862	1,49,666	62,75,464	65,16,878	84,91,295	6,768	1,61,980	1,51,76,921
5	Bihar	68,80,468	1,15,25,929	18,825	25,39,033	2,09,64,255	1,69,64,077	2,29,18,854	40,763	3,45,937	4,02,69,631
6	Chandigarh	1,13,507	71,431	400	1,376	1,86,714	3,21,581	2,18,362	987	1,407	5,42,337
7	Chhattisgarh	30,41,093	43,65,224	6,170	14,57,900	88,70,387	73,77,667	84,92,039	12,575	18,58,547	1,77,40,828
8	Dadra & Nagar Haveli and Daman & Diu	1,19,635	52,943	108	1,306	1,73,992	2,20,955	91,187	164	9,627	3,21,933
9	Delhi	14,97,762	12,82,518	4,124	22,168	28,06,572	41,94,995	33,15,557	10,537	567	75,21,656
10	Goa	2,27,215	1,82,617	272	1,559	4,11,663	4,87,773	3,78,517	594	11,880	8,78,764
11	Gujarat	62,20,489	45,59,255	10,135	3,50,906	1,11,40,785	1,31,93,164	93,00,522	17,716	6,93,833	2,32,05,235
12	Haryana	30,14,611	25,03,310	5,647	1,91,517	57,15,085	75,90,285	57,70,417	13,114	20,781	1,33,94,597
13	Himachal Pradesh	7,95,190	6,47,220	2,404	73,953	15,18,767	20,22,049	15,39,850	7,891	32,692	36,02,482
14	Jammu and Kashmir	7,74,670	4,45,599	1,223	1,37,136	13,58,628	19,45,361	11,75,501	4,268	29,687	31,54,817
15	Jharkhand	32,50,242	51,38,624	5,723	7,80,696	91,75,285	72,75,813	90,38,289	11,907	1,43,607	1,64,69,616
16	Karnataka	64,59,661	71,89,763	10,047	38,63,266	1,75,22,737	1,33,89,331	1,36,82,953	14,573	2,43,094	2,73,29,951
17	Kerala	16,46,336	18,69,412	3,191	13,16,601	48,35,540	59,47,568	66,12,387	7,344	2,80,390	1,28,47,689
18	Ladakh	31,804	13,167	77	848	45,896	60,546	29,148	173	-	89,867
19	Lakshadweep	4,493	2,839	19	106	7,457	10,897	8,177	30	12,352	31,456
20	Madhya Pradesh	76,27,731	94,61,800	17,027	4,23,958	1,75,30,516	1,93,30,064	1,95,20,285	44,863	8,94,293	3,97,89,505
21	Maharashtra	99,32,480	1,02,07,585	17,606	3,69,371	2,05,27,042	2,28,24,205	2,07,07,867	30,154	7,71,669	4,43,33,895
22	Manipur	1,54,428	2,08,540	434	99,219	4,62,621	3,22,276	4,17,101	516	1,742	7,41,635

23	Meghalaya	2,47,148	3,85,635	415	15,465	6,48,663	4,89,794	6,32,096	676	-	11,22,566
24	Mizoram	1,95,494	2,16,863	145	4,667	4,17,169	2,99,977	3,13,405	254	2,911	6,16,547
25	Nagaland	1,27,968	1,31,695	223	3,999	2,63,885	2,81,843	2,97,621	332	225	5,80,021
26	Odisha	43,68,279	67,47,379	11,231	15,77,429	1,27,04,318	1,13,20,171	1,34,26,448	16,304	11,76,900	2,59,39,823
27	Puducherry	1,27,314	1,63,262	231	21,199	3,12,006	2,88,470	3,26,109	695	55,199	6,70,473
28	Punjab	31,00,880	26,20,691	6,001	49,720	57,77,292	84,73,814	70,00,672	17,011	86,735	1,55,78,232
29	Rajasthan	68,75,306	72,10,033	12,001	19,64,559	1,60,61,899	1,58,50,551	1,49,03,425	13,855	3,16,084	3,10,83,915
30	Sikkim	90,064	81,026	232	2,611	1,73,933	1,75,978	1,47,060	439	1,000	3,24,477
31	Tamil Nadu	50,41,342	76,23,574	9,169	3,71,420	1,30,45,505	1,25,56,324	1,68,48,428	20,226	6,90,947	3,01,15,925
32	Telangana	43,28,110	51,45,483	7,974	1,04,603	95,86,170	94,33,936	99,11,298	10,640	4,72,764	1,98,28,638
33	Tripura	3,25,070	3,50,942	310	14,806	6,91,128	8,44,053	7,30,299	749	2,600	15,77,701
34	Uttar Pradesh	1,58,36,341	1,58,11,935	30,264	33,85,879	3,50,64,419	4,44,87,825	3,94,30,601	1,40,316	33,32,714	8,73,91,456
35	Uttarakhand	10,39,595	9,35,723	2,984	47,550	20,25,852	31,90,402	26,24,922	10,105	25,744	58,51,173
36	West Bengal	65,72,117	96,70,368	22,166	1,86,013	1,64,50,664	1,75,67,756	2,20,02,608	25,817	1,41,110	3,97,37,291
Total		10,94,70,373	12,90,81,142	2,25,728	3,90,66,890	27,78,44,133	27,08,64,811	27,74,48,637	5,10,394	3,78,36,248	58,66,60,090

* For converged schemes, gender wise data is not maintained.

Annexure referred in part (a) of Rajya Sabha Unstarred Question No 2623 answered on 11.08.2026 on “Status of various schemes under the Ministry”

Annexure I-B

Status of Schemes Under the Ministry (Jun 2026)								
SN	State / UT	PMJDY accounts			APY subscribers			
		Male	Female	Total	Male	Female	Transgender	Total
1	Andaman and Nicobar Islands	32,567	32,525	65,092	9,596	7,090	10	16,696
2	Andhra Pradesh	73,76,613	97,98,944	1,71,75,557	17,98,511	28,09,212	2,320	46,10,043
3	Arunachal Pradesh	2,16,899	2,56,916	4,73,815	23,214	22,150	13	45,377
4	Assam	1,07,07,110	1,52,23,455	2,59,30,565	9,47,948	13,39,456	476	22,87,880
5	Bihar	2,98,57,205	3,98,04,529	6,96,61,734	35,41,255	49,93,649	1,110	85,36,014
6	Chandigarh	1,84,910	1,59,924	3,44,834	57,907	35,280	56	93,243
7	Chhattisgarh	81,22,866	1,06,39,888	1,87,62,754	8,51,187	9,87,866	322	18,39,375
8	Dadra & Nagar Haveli and Daman & Diu	1,56,214	90,793	2,47,007	38,789	8,950	10	47,749
9	Delhi	35,91,343	34,79,959	70,71,302	6,78,460	4,45,012	577	11,24,049
10	Goa	1,31,162	1,03,210	2,34,372	81,632	53,842	64	1,35,538
11	Gujarat	96,98,690	1,02,43,879	1,99,42,569	22,71,741	10,86,880	930	33,59,551
12	Haryana	55,50,308	56,35,816	1,11,86,124	12,87,497	8,29,533	608	21,17,638
13	Himachal Pradesh	9,38,644	10,69,748	20,08,392	4,16,057	2,75,560	99	6,91,716
14	Jammu and Kashmir	10,34,230	14,38,454	24,72,684	2,09,861	1,06,101	168	3,16,130
15	Jharkhand	89,10,628	1,16,83,703	2,05,94,331	13,04,517	18,29,743	457	31,34,717
16	Karnataka	95,44,680	1,22,69,664	2,18,14,344	27,60,859	25,10,470	1,415	52,72,744
17	Kerala	31,94,825	43,51,013	75,45,838	8,58,677	10,00,544	536	18,59,757
18	Ladakh	12,779	9,385	22,164	5,255	2,834	12	8,101
19	Lakshadweep	5,484	5,306	10,790	2,513	1,560	7	4,080
20	Madhya Pradesh	2,11,90,876	2,60,15,149	4,72,06,025	28,41,556	29,13,243	1,439	57,56,238
21	Maharashtra	1,64,96,563	2,17,43,271	3,82,39,834	36,40,640	29,17,072	2,480	65,60,192
22	Manipur	4,43,450	6,44,221	10,87,671	38,416	43,522	66	82,004
23	Meghalaya	3,79,355	5,33,578	9,12,933	47,345	59,811	9	1,07,165
24	Mizoram	2,05,446	2,38,811	4,44,257	20,286	23,515	9	43,810
25	Nagaland	1,82,241	2,29,207	4,11,448	24,661	23,942	9	48,612
26	Odisha	1,03,47,713	1,37,42,985	2,40,90,698	16,12,776	20,54,962	919	36,68,657

27	Puducherry	1,27,074	1,64,190	2,91,264	52,274	68,215	68	1,20,557
28	Punjab	45,64,059	54,62,520	1,00,26,579	16,39,633	11,52,592	693	27,92,918
29	Rajasthan	1,65,66,521	2,19,54,424	3,85,20,945	30,70,060	19,24,071	799	49,94,930
30	Sikkim	52,593	56,848	1,09,441	26,965	23,898	29	50,892
31	Tamil Nadu	79,11,774	1,11,86,262	1,90,98,036	25,96,373	34,62,320	3,349	60,62,042
32	Telangana	55,86,550	77,60,059	1,33,46,609	13,72,795	15,39,451	1,462	29,13,708
33	Tripura	5,04,521	6,63,660	11,68,181	1,58,454	1,97,849	34	3,56,337
34	Uttar Pradesh	4,89,54,998	5,52,01,138	10,41,56,136	91,55,276	62,61,681	4,224	1,54,21,181
35	Uttarakhand	19,73,106	21,37,122	41,10,228	6,04,858	3,96,245	273	10,01,376
36	West Bengal	2,44,61,926	3,24,80,849	5,69,42,775	31,75,147	42,90,012	1,547	74,66,706
Total		25,92,15,923	32,65,11,405	58,57,27,328	4,72,22,991	4,56,98,133	26,599	9,29,47,723

Note: for PMJDY Transgender data is not separately maintained.

Annexure referred in part (b) of Rajya Sabha Unstarred Question No 2623 answered on 11.08.2026 on “Status of various schemes under the Ministry”
(From 08.04.2015 to 26.06.2026*)

Annexure II
[Amount Rs. in Crore]

MUDRA Loan Category																
SN	Borrower Category	Shishu			Kishor			Tarun			Tarun Plus			Total		
		No. of Loan A/cs (in Crore)	Sanctioned Amount (in Rs. Lakh Crore)	Disbursed Amount (in Rs. Lakh Crore)	No. of Loan A/cs (in Crore)	Sanctioned Amount (in Rs. Lakh Crore)	Disbursed Amount (in Rs. Lakh Crore)	No. of Loan A/cs (in Crore)	Sanctioned Amount (in Rs. Lakh Crore)	Disbursed Amount (in Rs. Lakh Crore)	No. of Loan A/cs (in Crore)	Sanctioned Amount (in Rs. Lakh Crore)	Disbursed Amount (in Rs. Lakh Crore)	No. of Loan A/cs (in Crore)	Sanctioned Amount (in Rs. Lakh Crore)	Disbursed Amount (in Rs. Lakh Crore)
1	SC	7.85	2.25	2.22	1.66	1.50	1.47	0.05	0.27	0.26	0.00	0.01	0.01	9.56	4.03	3.97
2	ST	2.60	0.74	0.73	0.59	0.59	0.57	0.04	0.19	0.17	0.00	0.01	0.01	3.23	1.52	1.48
3	OBC	12.59	3.64	3.60	3.52	3.75	3.63	0.16	1.05	1.01	0.00	0.03	0.03	16.27	8.46	8.26
4	Other then (SC/ST/OBC)	20.13	6.07	6.01	8.76	12.39	12.07	1.18	9.05	8.79	0.01	0.19	0.18	30.08	27.70	27.05
	Total	43.17	12.69	12.56	14.54	18.23	17.74	1.43	10.56	10.24	0.02	0.23	0.22	59.14	41.71	40.76
	Out of Above															
	Women Entrepreneurs	31.30	9.47	9.20	7.60	6.82	6.65	0.26	1.23	1.14	0.00	0.05	0.05	39.16	17.57	17.04

*Provisional

Source: As per the data uploaded by Member Lending Institutions (MLIs) on Mudra Portal

Annexure III

Annexure referred in part (c) of Rajya Sabha Unstarred Question No 2623 answered on 11.08.2026 on “Status of various schemes under the Ministry”

Trend in non-performing assets under PMMY Loans:

Pradhan Mantri Mudra Yojana – Cumulative (NPA % Against Disbursement Amount)	
As on March 2023	2.58%
As on March 2024	2.10%
As on March 2025	2.10%
As on March 2026	2.05%

Source: As per the data uploaded by Member Lending Institutions (MLIs) on Mudra Portal
